

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

MP/ CP 2 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2020**

**Name of the Company:** Peoples General Hospital Pvt Ltd  
V/s  
Ashok Kumar Khosla & Alliance Industries Ltd

**Section:** 90(7) of Co.Act, 2013

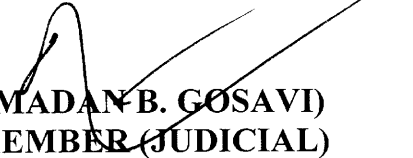
**COMMON ORDER**

Learned senior counsel Mr. Saurabh Soarkar appeared for the Petitioner.  
Learned counsel Mr. Amalpush Shoti appeared for Respondent No.2  
Learned senior counsel Mr. Navin Pahwa appeared. Learned counsel Mr. Sandeep Singhi appeared. Learned counsel Mr. Ankit Dubey appeared. Learned counsel Ms. Parini Shah appeared. Learned counsel Mr. Hamesh C Naidu appeared. Learned counsel Ms. Poonam Mathur appeared. Learned counsel Ms. Trisha Baxi appeared. Learned counsel Mr. Bhargav H. appeared. Learned PCS Mr. Sagar Himthani appeared.

Heard learned senior counsel for the Petitioner.

Matter stands adjourned for further argument on 10.12.2020 at 2.00 P.M

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 8th day of December, 2020

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